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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/523/KER/(IB)/2017
NAME OF THE PETITIONER(S) : K. HEMALATHA VISWANATHAN
NAME OF THE RESPONDENT(S) : VYSALI PHARMACEUTICALS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1)	R. Kannan	P. & S. for Vysali Pharmaceuticals Pvt. Ltd.	
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ORDER

No representation on behalf of the Petitioner. Representative for Respondent present. He has filed an affidavit in the shape of an undertaking to pay the gratuity amount to the legal heirs of the Petitioner (deceased). The affidavit is taken on record. In the light of the undertaking given, the petition stands **disposed of**, with the direction to pay the gratuity amount to the legal heirs, as and when demanded.

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MEMBER (JUDICIAL)

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